GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

STARRED QUESTION NO:534
ANSWERED ON:03.05.2010
FTA WITH COUNTRIES
Dhotre Shri Sanjay Shamrao; Wankhede Shri Subhash Bapurao

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the countries with which India has entered into Free Trade Agreement (FTA);
- (b) whether the Union Government proposes to enter into FTA with some more countries;
- (c) if so, the details thereof alongwith the action plan and the priority areas identified in this regard;
- (d) whether the Government has made any assessment regarding the impact of these FTAs on the domestic industries and farmers and if so, the details thereof;
- (e) whether the Government has framed FTA rules for prevention of trade diversions;
- (f) if so, the details thereof and the reasons therefor; and
- g) if not, the time by which such rules are likely to be framed and implemented?

Answer

MINISTER OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA)

a) to g): A Statement is laid on the Table of the House.